APPENDIX -4G REPLENISHMENT SCALE FOR GEM REP AUTHORISATION (Please see paragraph 4.34 of FTP and 4.63 of HBP)

| S. No. | GEM REPLENISHMENT SCALE | %AGE OF ENTITLEMENT ON REMAINING FOB VALUE OF EXPORTS |
|--------|---|---|
| i) | a) Cut and polished Emeralds/ Rubies/ Sapphires in Jewellery valued upto US\$ 350 per carat FOB. | 60% for uncut and unset Emeralds Rubies/Sapphires |
| | b) Cut and polished Emeralds/ Rubies/Sapphires in Jewellery valued above US\$ 350 per carat FOB. | 80% for uncut and unset Emeralds Rubies/Sapphires |
| ii) | All varieties of semi-precious stones and synthetic stones | 50% on fob value of such stones |
| iii) | Pearls | 60% on fob value of such pearls. |
| iv) | Plain Gold/Silver Jewellery and articles | 50% |
| v) | Plain platinum jewellery and articles | 50% |

NOTE: For diamonds and precious stones, entitlement may be arrived a separately on the basis of overall average of per carat realisation. For semi-precious/synthetic stones and pearls, the entitlement may be worked out on an individual basis. The total will be the value of the Gem Replenishment Authorisation / Licence.